

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 147 of 2014

Dated : 5th December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory Commission
& Anr. ... Respondent(s)**

Counsel for the Appellant (s): Ms. Suparna Srivastava

Counsel for the Respondent(s): Mr. C.K. Rai for R-1

ORDER

Post the matter for hearing on **13.01.2015.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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